

**CITY CIVIL AND SESSIONS COURT, MUMBAI
IN THE COURT OF H.H.J SMT C. P. JAIN
DAILY BOARD CIVIL CAUSE LIST OF DATE 29.08.2020.
C.R. NO.06**

Sr. No.	Suit no.	Name of parties	Stage	Name of Advocate	Next date
1	SU 2024/17	Rajakumar Russel Nadar V/S MCGM	HCTB	O. P. Singh	
2	SU 2639/17	Rajakumar Russel Nadar V/S MCGM	HCTB	O. P. Singh	
3.	SU 2891/11	Harkesh Motilal Pal V/S MCGM	HCTB	Mr. V.S. Bhadkamkar	
4.	St. 3839/20	Hemavanda B. Namdarian V/s Designated Officer	Ch/s for Order	Mr. P.D. Gandhy	
5.	SU 3214/19	Joey Shekar Arolkar V/S. 1. MCGM 2. Exe. Eng. F.Ward 3. Asst. Eng.	N/m for Order	Rajesh Kanojiya	
6.	St. 4147/20	Avinash G. Jain V/s MCGM & Anr.	N/M for hearing	Divya Jain	
7.	St 4148/20	M/s. Swastik Jewellers V/s MCGM & Anr.	N/M for hearing	Divya Jain	
8.	St. 4149/20	Swastik Jewellers V/s MCGM & Anr.	N/M for hearing	Divya Jain	
9.	St . 4035/20	Damji Vora Vs/. Designated Officer E ward	For N/m	Mr. P.D. Gandhy	
10.	S.C. 939/19	The State of Maharashtra - Navghar Police Station Vs Arvinkumar Ramnarayan Yadav	For Citation		
11.	S.C. 899/19	The State of Maharashtra - Nehrunagar Police Station Vs Zubeda Nisar Mustafa and Ors. 03	Arguments		